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MAHARASHTRA NATIONAL LAW UNIVERSITY, AURANGABAD

CENTRE FOR PUBLIC LAW

Presents

BHARAT RATNA LATE SHRI ATAL BIHARI VAJPAYEE

2ND MNLU-A NATIONAL YOUTH
PARLIAMENT, 2024

20TH & 21ST JANUARY, 2024

दुर्गा

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ABOUT THE UNIVERSITY



The Maharashtra National Law University, Aurangabad was established under Act No. VI of 2014 by the State Legislature of Maharashtra. The University commenced its operation from March 16, 2017. The Maharashtra National Law University, Aurangabad being an institution of national repute has been fulfilling the aspirations of the people of the Marathwada Region. The University has its own 50 acres lush green campus situated in Kanchanwadi at Chhatrapati Sambhajnagar (Aurangabad). By virtue of the Statute, the Chief Justice of India or his nominee is the Chancellor of the University, and the Chief Justice of High Court of Bombay is the Pro-Chancellor of the University.

The Maharashtra National Law University, Aurangabad was established with intent to impart quality legal education and to develop advanced clinical pedagogies and research. The University also imbibes values of legal profession coupled with various skill sets required to meet global standards.

Presently, the University is offering various undergraduate and postgraduate programmes in the disciplines of Law, Management and Public Policy. The University imparts Postgraduate and Research Programmes with specializations in Constitutional Law, Human Rights, Commercial Laws, Finance, Human Resource Management, Medical Laws and Hospital Management etc. The University has also started various innovative courses with the blend of Law, Social Sciences and Management, Financial Services and Court Administration, Medical Laws and Hospital Management to strengthen the future prospectus and employability of the students. In addition to this, the University is also offering Doctoral (PhD.) and Post-Doctoral Research Programme in Law (LL.D.).

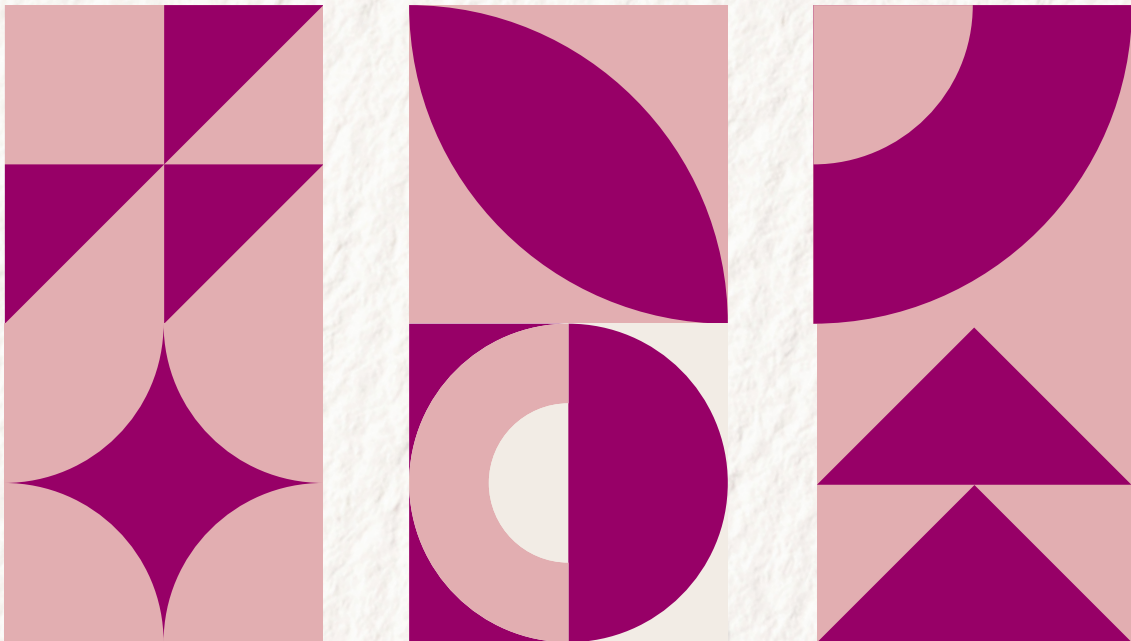
ABOUT THE CENTRE



CENTRE FOR PUBLIC LAW

MAHARASHTRA NATIONAL LAW UNIVERSITY, AURANGABAD

The Centre for Public Law, MNLU-A was established in 2022 with an intent to disseminate thorough knowledge and to develop critical thinking of Public Law among students. Its objective is to expose the students to the changing facets of Public Law and to sharpen their skill sets required for their professional and personal development. Through Centre for Public Law, the institute provides a platform to discuss policies, schemes, legislations, judgments of the Court having great bearing on Public law, policy and governance. This exercise helps the students to understand social, legal and political dimensions of current policies.



ABOUT THE BHARAT RATNA LATE SHRI ATAL BIHARI VAJPAYEE 1ST MNLU-A NATIONAL YOUTH PARLIAMENT, 2023

Centre for Public Law of MNLU-A conducted the Inaugural Edition of Bharat Ratna Late Shri. Atal Bihari Vajpayee 1st MNLU-A National Youth Parliament, 2023 on 8th April & 9th April, 2023. The Bharat Ratna Late Shri. Atal Bihari Vajpayee 1st MNLU-A National Youth Parliament, 2023 witnessed participation of more than 103 delegates from eminent schools, colleges and universities across India. The Inaugural Ceremony was presided over by Dr. Ameer Yajnik, Hon'ble Member of Parliament as the Chief Guest and Shri Raosaheb Dadarao Danve, Union Minister for Coal, Mine, and Railways (State) was the Guest of Honour. The Centre was also privileged enough to host Dr. Bhagwat Karad, Union Minister of Finance (State) for the Valedictory Ceremony. This two-day event witnessed brain-storming discussions focusing on various contemporary issues like electoral reforms, climate change and India's border security.



**Glimpses
of
Bharat
Ratna Late
Shri.
Atal
Bihari
Vajpayee
1st
MNLU-A
National
Youth
Parliament,
2023**



COMMITTEES & AGENDAS



LOK SABHA

Deliberation on the Chief Election Commissioner Bill of 2023, with special emphasis on One Nation One Election Policy



NATIONAL SECURITY COUNCIL

Directing the Formulation of the National Security Policy and National Security Strategy



HISTORIC CRISIS COMMITTEE

Classified



INDIAN PRESS

EVENT SCHEDULE & DRESS CODE

20
JAN

DAY 1

Committee Proceedings- I & II

Dress Code: Western Formals

Location : Maharashtra National Law University, Aurangabad

21
JAN

DAY 2

Committee Proceedings- III & IV

Dress Code: Indian Formals

Location : Maharashtra National Law University, Aurangabad



GENERAL RULES & GUIDELINES

- The participation shall be on individual basis.
- There is no limitation on the number of participations from one institute (i.e. multiple number of students can participate from one institute).
- Participants shall report on the allotted time.
- Participants are advised to be in formal attire. However, it would be appreciated to wear attire reserved for their constituency.
- Participants are allowed to use bilingual mode of communication in their speech. (Hindi and English).
- Portfolios would be allotted according to the previous experiences of each participant.
- The Organising committee reserves the right to adopt suitable procedures and changes, if any are required and the decision of the EB would be final and conclusive. No grievance with respect to their decision will be entertained.
- Participants creating any kind of indiscipline will be disqualified at the discretion of the judges.
- Participants thereby should adhere to the rules and regulations of the event.

ELIGIBILITY

- A bonafide, full-time student, who is enrolled in a degree programme in any College/ University/ Institution, can register for “**Bharat Ratna Late Shri. Atal Bihari Vajpayee 2nd MNLU-A National Youth Parliament, 2024.**”

REGISTRATION & PROCEDURE

- Registration fee:
 1. For individual: INR 3,000 (Inclusive of food & accommodation)
 2. For group participation (10 participants): INR 27,000 (10% off)
- Participants need to make the payment first on the link provided for Payment and then duly fill the Google form for Registration.
- Link for Payment: <https://forms.eduqfix.com/bharatratna/add>
- Link for Registration Form: <https://forms.gle/uXLLcRoxS2trNBpE8>
- After the successful Registration and Payment, the participants will receive a confirmation mail.
- Duly registered participants will receive a link to join the group where all the updates and information will be provided.
- For any queries you may write to us at E-mail: cpl@mnlua.ac.in

ACCOMMODATION AND FOOD

- Accommodation will be provided within the campus of the University from 19th January 2024 (6 pm onwards) to 22nd January 2024 (till 10.00 am).
- Teams will have to make their own arrangements if they arrive before the mentioned period or stay beyond it. No arrangement shall be provided to any additional member of the team apart from the registered members.
- Food will be provided in the current Mess facility. The meals would range from dinner on 19th January 2024 to Breakfast on 22nd January 2024.
- Note:
 1. Boys and girls shall be provided separate accommodation.
 2. No pick-up and drop facility shall be provided to any of the participants from the Airport/ Bus station/ Railway station. Participants shall have to make their own arrangements for reaching the Campus.

MISCELLANEOUS

- The Organizing Committee reserves the right to take any action against unethical, wrongful or unprofessional conduct.
- If there is any situation, not covered by the Rules, the decision of the Organizers shall be final and binding.
- The Organizing Committee reserves the right to amend the rules. However, due notice shall be provided to all participants. The participants are always required to comply with the rules formulated by the Organizing Committee during the competition.
- In case of any non-compliance with the rules of the competition, a penalty may be imposed and the participants may also be disqualified after they have been warned once.

CAMPUS AMBASSADOR

- The Campus Ambassador initiative enables applicants to play a crucial role in uniting debaters from across the country and demonstrating their leadership abilities.
- To strengthen such leadership abilities organising committee is delighted to announce Campus Ambassador initiative **Bharat Ratna Late Shri. Atal Bihari Vajpayee 2nd MNLU-A National Youth Parliament, 2024** in their communities. In addition to other benefits, Campus Ambassadors will be honoured for their efforts with certificates.
- The Campus Ambassador has to register with minimum 10 delegates.

ADVANTAGES OF BEING A CAMPUS AMBASSADOR

- All Campus Ambassadors registering ten or more delegates will be given following discounts:
 - More than 10 participants: 25% discount on delegate fees
 - More than 20 participants: 50% discount on delegate fees
 - More than 25 participants: 100% discount on delegate fees with ₹100 off for all delegates registering through the Campus Ambassador.
- The Campus Ambassador with the maximum number of delegates will receive an exclusive memento, be named the "**Campus Ambassador to Bharat Ratna Late Shri. Atal Bihari Vajpayee 2nd MNLU-A National Youth Parliament, 2024**" and be recognised via a social media post of Bharat Ratna Late Shri. Atal Bihari Vajpayee 2nd MNLU-A National Youth Parliament, 2024.

AWARDS & CERTIFICATES

BEST PARLIAMENTARIAN AWARD FROM LOK SABHA

**BEST DELEGATE FROM NATIONAL SECURITY COUNCIL AND
HISTORIC CRISIS COMMITTEE**

HIGH COMMENDATION AWARD FROM EVERY COMMITTEE

SPECIAL MENTION OF ALL COMMITTEES

BEST JOURNALIST

BEST PHOTOGRAPHER

**CERTIFICATE OF MERIT SHALL BE PRESENTED TO THE BEST
PARLIAMENTARIAN, BEST DELEGATES, HIGH COMMENDATION &
SPECIAL MENTION**

**CERTIFICATES OF PARTICIPATION SHALL BE PRESENTED TO THE
PARTICIPANT PRESENT**

OUR PATRONS



Prof. Dr. D. M. Jadhav
Registrar, MNLUA
PATRON



Prof. Dr. A. Lakshminath
Vice-Chancellor (I/c), MNLUA
Distinguished Professor Emeritus
PATRON-IN-CHIEF

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2ND MNLU - A NATIONAL YOUTH
PARLIAMENT, 2024

